

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1789

ANSWERED ON:19.11.2010

ALLOCATION OF POWER

Baalu Thiru Thalikkottai Rajuthevar;Chanabasappa Shri Udasi Shivkumar;Vishwanath Shri Adagur H

Will the Minister of POWER be pleased to state:

- (a) the quantum of power allocated to the State Government of Karnataka during each of the last three years and the current year, year-wise;
- (b) whether the State Government of Karnataka had submitted many representations regarding allocation of more power from unallocated quota at the disposal of the various Government in the recent past;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether the Government proposes to restore the unallocated quota of power to the State Government of Karnataka to the level of supply during December, 2006;
- (e) if so, the details thereof;
- (f) whether the State Government of Tamil Nadu has also requested the Union Government for special allocation of power from next year; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : Quantum of power allocated to Karnataka from Central Generating Stations during each of the last years (as on 31st March) and the current year (as on 31st October, 2010) is given below:

(Figures in MW)

Year	Firm share Power of	Allocation out of CGSs in SR	Unallocated	Total
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2007-08 (As on 31.03.2008)	1270	290#		1560
2008-09 (As on 31.03.2009)	1270	278##		1548
2009-10 (As on 31.03.2010)	1270	278##		1548
2010-11 (As on 31.10.2010)	1270	270##		1540

During 1800 to 2200 Hrs

During 0600 to 1800 Hrs & 2200 to 0200 Hrs)

(b) to (e) : As most of the States/UTs have been facing power shortage, requests for additional allocation out of unallocated power are received from many of them from time to time. Requests were also received from Karnataka for additional allocation of power from the unallocated power of Central Generating Stations. In April, 2010, Government of Karnataka requested for additional allocation of 200 MW from unallocated power of Central Generating Stations. The unallocated power of Central Generating Stations being limited and fixed and the entire unallocated power remaining allocated at all points of time, additional allocation is provided to the States/UTs to the extent possible, with reduction in allocation of other State(s)/UT(s). As the major power consuming States of the Southern Region have had shortage of power, it has not been possible to provide additional allocation of unallocated power from Central Generating Stations to Karnataka. Since, there is no quota fixed in respect of unallocated power for any State, question of restoration is, per se, not appropriate.

(f) & (g) : Government of Tamil Nadu has in October, 2010 requested for 1,000 MW of additional power so as to enable them to

ensure supply of adequate power for agricultural operations.